

STATEMENT

STATE	NAME OF THE ZOO	DEATHS OF ANIMALS DURING 1993-94
ORISSA	Nandankanan Biological Park	282
PUNJAB	C.M.C. Zoological Park, Chatbir	55
GUJARAT	Ahmedabad Zoo	494
	Sayajibaj Zoo, Baroda	70
	Sakkabaj Zoo, Junagadh	85
BIHAR	Jawahar Lal Nehru Biological Park, Bokaro	5
	Sanjay Gandhi Zoological Park, Patna	55
MAHARASHTRA	Veermata Jijabai Bhosle Udyan, Bombay	20
	Aurangabad Zoo	15
	Maharajabag Zoo, Nagpur	33
MANIPUR	Manipur Zoo, Iroisemba	6
ASSAM	Assam State Zoo, Gauhati	140
KERALA	Trivendram Zoo	41
TRIPURA	Sepahjala Zoological Park, Agartala	10
UTTAR PRADESH	Prince of Wales Zoological Garden, Lucknow	149
	Kanpur Zoo	64
WEST BENGAL	Alipur Zoo, Calcutta	164
	Calcutta Snake Park	11
TAMIL NADU	Madras Snake Park Trust	16
ARUNACHAL PRADESH	Itanagar Zoo	18
DELHI	National Zoological Park	166

Flyash Emission from Thermal Power Plants

*313. SHRI ATAL BIHARI VAJPAYEE :
DR. LAXMINARAYAN PANDEYA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have made assessment about the level of flyash generation/emissions from thermal power plants and its impact on environment pollution;

(b) if so, the details thereof;

(c) the steps taken to reduce the flyash content and its emission from power plants;

(d) whether the Government have laid down flyash emission standards for power plants in this regard;

(e) if so, the extent to which these standards are being followed by the power plants by installing electrostatic precipitators;

(f) whether the Government have evolved any schemes for the beneficial use of the flyash; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). Yes Sir. About 40 million tons of flyash are generated per annum from the Thermal Power Plants in the country. An adverse impact on ambient air quality land and water has resulted at some places owing to the large amount of flyash generated and its improper disposal.

(c) and (d). The following steps have been taken to reduce the flyash content and emissions from Thermal Power Plants:

- (i) The Government have laid down standards for particulate matter emission from thermal power plants. All Thermal Power Plants have been directed to instal pollution control equipment and comply with the prescribed standards on a time bound basis.
- (ii) Environmental clearance to coal based power plants with an installed capacity of 500 MW and above are required to be linked to mines which would supply washed coal.

(iii). While according environmental clearance to new plants, it is stipulated that a green belt should be provided around the power plant and continuous monitoring of air and water quality be carried out. Further, the project authorities are required to prepare and comply with a flyash utilisation programme.

(iv) Steps have been initiated for checking quality control of coal dispatches through Coal Controller's field units.

(e) As per the information provided by the Central Pollution Control Board, out of 73 thermal power plants in the country, 30 have adequate pollution control facilities to comply with standards whereas 43 units have inadequate pollution control systems.

(f) and (g). The following steps have been taken for increasing the utilisation of flyash :

(i) Fiscal incentives have been provided for Excise Duty exemption for flyash based products containing more than 25% flyash and Custom Duty exemption for specialised equipments.

(ii) Financial assistance has been provided for setting up pilot and R and D projects which utilise flyash.

(iii) Guidelines have been prescribed for utilisation of flyash and its free availability for at least 10 years;

(iv) A Technology Project in Mission Mode has been undertaken by the Government on "Selected Technology Projects for flyash disposal and utilisation".

Kesari Dal

*314. SHRI V. SREENIVASA PRASAD :
SHRI TARA SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) the total production of Kesari Dal in the country during the last one year, State-wise;

(b) whether the Government propose to impose ban on the cultivation of Kesari Dal;

(c) if so, the details thereof;

(d) whether the Union Government have issued any directions to the State Governments in this regard; and

(e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) A statement is attached.

(b) and (c). No such proposal is under consideration.

(d) and (e). No directions have been issued in this regard. However, the Ministry of Agriculture, Government of India requested the Chief Ministers of Bihar, Madhya Pradesh, Maharashtra and West Bengal States to impose ban on cultivation/marketing of Kesari Dal during 1989. Subsequently, in 1992 Ministry again requested the Chief Ministers of Madhya Pradesh, Bihar, and West Bengal to ban Kesari Dal under Rule 44-A of the Prevention of Food Adulteration Rule, 1955.

STATEMENT

State-wise Production of Kesari Dal During 1993-94

State	Production (in '000' Tonnes)
Bihar	184.4
Madhya Pradesh	332.5
Maharashtra	16.9
West Bengal	40.1
All India	573.9

Wildlife Offences

*315. SHRI PRAKASH V. PATIL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that low conviction rate for wildlife offences is one of the major causes of the country's dwindling wildlife resources;

(b) if so, whether the Government propose to make the wildlife (Protection) Act, 1972 more stringent;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) :

(a) It cannot be asserted with certainty that low conviction rate for wildlife offences is one of the major causes for dwindling wildlife resources.

(b) to (d). The wildlife (Protection) Act, 1972 was last amended in 1991 with a view to *inter alia*, make it more stringent and effective. At present there is no proposal to amend the Act.

[Translation]

Railway Projects

*316. SHRI HARI KEWAL PRASAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the work on the major railway projects has been left incomplete;

(b) if so, the details of such projects;

(c) the time fixed for their completion and the extent